

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.223/1993

Monday this the 3rd day of January, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

The Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

Mathew Scaria, Welder (SK)

Naval Ship Repair Yard

Cochin-682 004.

....Applicant

(By Advocate Mr. C.P. Ravindranath)

Vs.

1. Flag Officer Commanding-in-Chief,  
Southern Naval Command (HQ)  
Naval Base, Cochin-4.

2. Chief Staff Officer (F&A)  
Southern Naval Command (HQ)  
Cochin-4.

...Respondents

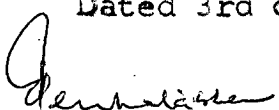
(By Advocate Mr. S. Krishnamoorthy, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

Reply statement filed by first respondent  
states that the impugned order has been cancelled.  
This is recorded. It is unnecessary to consider the  
application further and it is accordingly dismissed.  
No costs.

Dated 3rd day of January, 1994.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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